## Central Administrative Tribunal Principal Bench, New Delhi

CP No.738/2015 in OA No.2393/2015

New Delhi this the 7<sup>th</sup> day of September, 2016

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr.K.N.Shrivastava, Member (A)

Sanjeev Arora
JE (Civil)
Aged about 41 years
S/o late Shri Chaman Lal Arora
R/o H.No.C-301, Venus Apartment
Sainik Vihar, Pitampura
Delhi – 110 034.

-Applicant

(By Advocate: Shri M.D. Jangra for Shri M.K. Bhardwaj)

## **VERSUS**

South DMC & Ors. Through

- Dr. Puneet Kumar Goel
   Commissioner
   South Delhi Municipal Corporation
   Civic Centre, New Delhi.
- Shri Radha Krishan
   Director (Pers)
   South Delhi Municipal Corporation
   Civic Centre, New Delhi.
- 3. Lt. Gen. Sanjiv Talwar, AVSM
  Engineer-in-Chief
  Military Engineering Service
  Army Headquarters, Kashmir House
  New Delhi.

-Respondents

(By Advocate: Shri R.K. Jain for R-1 & 2. Shri Piyush Gaur)

## ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

Heard both sides.

2. When this matter is taken up, the learned counsel for the respondents while producing an order dated 06.09.2016 submitted that they have fully complied with the order of this Tribunal by passing the said speaking order and accordingly prays for dismissal of the CP.

3. In the circumstances, the Contempt Petition is closed and notices issued to the respondents are discharged. However, the applicant is at liberty to question the order now passed by the respondents, if he is still aggrieved, in accordance with law. No costs.

(K.N.Shrivastava) Member (A) (V. Ajay Kumar) Member (J)

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